

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

49. C.P.(IB)-1278(MB)/2022

CORAM:

SHRI SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

SHRI KISHORE VEMULAPALLI
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 06.03.2023**

NAME OF THE PARTIES: - State Bank of India

V/s

Mr. Maganti Ankineedu

APPEARANCES: -

FOR THE APPLICANT : Adv. S. Das

FOR THE RESPONDENT : None present

Section: 95(1) of Insolvency and Bankruptcy Code, 2016

ORDER

The Court is convened through Virtual Hearing (VC). Due to paucity of time the matter could not be taken up. List the matter on **03.05.2023** for hearing.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)

Jagdish